

04
06/2/24

IN THE HIGH COURT OF DELHI AT NEW DELHI

799-811
No. _____/DHC/Gaz/G-2/SC-Judgment/2024

Dated: 03rd February, 2024.

From:

The Registrar General,
High Court of Delhi,
New Delhi-110003.

To,

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi.
2. The Principal District & Sessions Judge (New Delhi), Patiala House Courts Complex, New Delhi.
3. The Principal District & Sessions Judge (North-West), Rohini Courts Complex, Delhi.
4. The Principal District & Sessions Judge (South-West), Dwarka Courts Complex, New Delhi.
- ✓ 5. The Principal District & Sessions Judge (West), Tis Hazari Courts Complex, Delhi.
6. The Principal District & Sessions Judge (East), Karkardooma Courts Complex, Delhi.
7. The Principal District & Sessions Judge (South), Saket Courts Complex, New Delhi.
8. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts Complex, Delhi.
9. The Principal District & Sessions Judge (North-East), Karkardooma Courts Complex, Delhi.
10. The Principal District & Sessions Judge (North), Rohini Courts Complex, Delhi.
11. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
12. The Principal District & Sessions Judge (South-East), Saket Courts complex, Delhi.
13. The Principal Judge (HQ), Family Courts, Dwarka, New Delhi.

Sub: Judgment dated 03.01.2024 passed by Hon'ble Supreme Court of India in Civil Appeal nos. 23-24/2024 [Special Leave to Appeal(Civil) Nos. 8575-8576 of 2023] titled "The State of Uttar Pradesh & Ors. Vs. Association of Retired Supreme court and High Court Judges at Allahabad & Ors."


Sir/ Madam,

I am directed to request you to kindly download the Judgment dated 03.01.2024 passed by Hon'ble Supreme Court of India in Civil Appeal nos. 23-24/2024 [Special Leave to Appeal(Civil) Nos. 8575-8576 of 2023] titled "The State of Uttar Pradesh & Ors. Vs. Association of Retired Supreme court and High Court Judges at Allahabad & Ors." from the official website of Supreme Court of India and circulate the same amongst all the Judicial Officers working under your respective control for information and necessary compliance.

Yours faithfully,

PD 28-5(CW)
06/02/2024

01C/Ben/120


(S.S Bhatnagar)
Joint Registrar (Gazette-IB)
For Registrar General.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 4731-4805/Genl./West/THC/2024

Dated 08/02/24

Sub:- Judgment Dated 03.01.2024 passed by Hon'ble Supreme Court of India in Civil Appeal Nos. 23-24/2024 [Special Leave to Appeal (Civil) Nos. 8575-8576 of 2023] titled "The State of Uttar Pradesh & Ors. Vs. Association of Retired Supreme Court and High Court Judges at Allahabad & Ors."

Forwarded copy of Letter No. 799-811/DHC/Gaz/G-2/SC-Judgment/2024 Dated 03.02.2024 received, on the subject cited above, from Sh. S.S. Bhatnagar, Joint Registrar (Gazette-IB), For Registrar General, Hon'ble High Court of Delhi, New Delhi with the direction to kindly download the Judgment Dated 03.01.2024 passed by Hon'ble Supreme Court of India in Civil Appeal Nos. 23-24/2024 [Special Leave to Appeal (Civil) Nos. 8575-8576 of 2023] titled "The State of Uttar Pradesh & Ors. Vs. Association of Retired Supreme Court and High Court Judges at Allahabad & Ors." for information & necessary compliance to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi with the request to download the said Order from the website of Hon'ble Supreme Court of India for necessary compliance.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request for uploading the same on Centralized Website through LAYERS as well as on the Website of West District.
3. Reader to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.



(Ajay Gupta)

District Judge (Commercial Court)/
Officer Incharge, General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.